

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-107
IB - 2755/ND/2019

IN THE MATTER OF:

Magazon Dock Ltd

...Applicant

Vs.

M/s Dredging Corporation of India

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 25.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. S. Ravi Shankar

ORDER

Ld. Counsel for the petitioner has put in appearance and prays for one week's time. Accordingly, put up on 19.11.2019 as prayed for.

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)

CG